

National Company Law Appellate Tribunal, New Delhi

Principal Bench

Company Appeal (AT) No. 04 of 2021

IN THE MATTER OF:

Shetal Devang Gor & Ors.

...Appellants

Vs.

Gujarat Cine Enterprises Pvt. Ltd.& Ors.

...Respondents

Present:

For Appellant: Mr. Abhijeet Sinha, Ms. Aastha Mehta, Advocates

**For Respondent: Mr. Mihir Thakore, Sr. Advocate for R1-8
Mr. Karan Valecha, Mr. Bhavesh Chokshi
(Caveator R1-8)**

ORDER

(Through Virtual Mode)

18.03.2021: Learned Counsel for the Appellant submits that he has filed the rejoinder.

Parties are directed to file written submission along with relevant compilation of citations within a week.

Let the matter be fixed for **'hearing' on 13th April, 2021.**

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**[Kanthi Narahari]
Member (Technical)**

S.S./kam